

Cheating of Unemployed Persons

4726 SHRI RAM LAL RAHI Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware that poor and unemployed persons are being cheated by some agents in the name of providing employment to them in Saudi Arabia and other countries

(b) if so, the details in this regard

(c) whether any foreigners are also involved therein and

(d) if so the action taken against them and the names of the countries to which they belong?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) and (b) Cheating is a crime under Sections 415 416 418 and 420 Indian Penal Code. The registration investigation detection and prevention of crime is the responsibility of the State Governments/Union Territory Administrations. Central agencies do not collect any data regarding cheating by some agents in the name of providing employment to unemployed persons in other countries.

(c) and (d) Information is being collected and will be laid on the Table of the House

[English]

Widening of National Highway No 3

4728 SHRI DAULATRAO SONUJI AHER Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether a proposal for widening of

National Highway No 3 is pending with the Government,

(b) if so, since when and

(c) whether Government propose to complete the work before the commencement of Kumbh Mela in Nasik district of Maharashtra?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRISHNAN) (a) to (c) The Annual Plan for 1990-91 includes the following proposals for widening of NH 3

(i) Widening to four lanes Indore Dewas Section including Indore Bypass

(ii) Widening to four lanes from Km 414 to 418 near Nasik

The proposal at (i) is awaiting appraisal by the World Bank and the estimate for the proposal at (ii) received in March 1990, is under examination. Taking into consideration the work involved which includes the construction of a major bridge it will not be possible to complete the work before the Kumbh Mela

[Translation]

Compensation to Farmers for Crop Damaged by Hail Storm

4729 KUMARI UMA BHARATI Will the Minister of AGRICULTURE be pleased to state

(a) whether Government have fixed any criteria for giving compensation to the farmers for their crops damaged due to hail storms

(b) whether the amount of compensa